

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3962
ANSWERED ON:18.02.2014
FAKE CASTE CERTIFICATES
Rawat Shri Ashok Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether cases of securing jobs against the posts reserved for the Scheduled Caste in Central Department/Undertakings on the basis of fake caste certificates have come to the notice of the Government/ National Commission for Scheduled Castes during each of the last three years and the current year; and

(b) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MAIKARO HODLYA GAVIT)

(a) & (b) The Department of Personnel and Training (DoP&T) has informed that the information regarding appointments made on the basis of fake caste certificates is not centrally maintained. However, as one time exercise, the DoP&T had collected the information about appointments secured on the basis of fake certificates in the year 2010. 1832 appointments were allegedly secured on the basis of SC/ST/OBC caste certificates and disciplinary proceedings had been instituted in all the cases. 276 cases has resulted in suspension/removal, 521 entangled into litigations and in remaining 1035, disciplinary proceedings were on.

The National Commission for Scheduled Castes has also informed that:

(i) year-wise details of number of fake caste certificates are as under:-

Year Number of cases

2011 32

2012 33

2013 28

2014 6

Total 99

(ii) Whenever instance of such incidents are noticed, the same are referred to concerned authority for verification and enquiry. Action is taken by the concerned authority if required.